

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION COURT-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
25-11-2022 AT 02.30 PM THROUGH VIDEO CONFERENCING**

**PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : RP of M/s Vasan Health Care Pvt Ltd

MAIN PETITION NUMBER : CA/1/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/288(CHE)/2022, IA/489(CHE)/2022 IN IA/288(CHE)/2022, IA/1102(CHE)/2021
IA/1018(CHE)/2021, Co.App/44/CHE/2021, MA/1231/2019, IA/830(CHE)/2021,
IA/214(CHE)/2022, IA/374(CHE)/2022 IN IA/288(CHE)/2022,
IA/375(CHE)/2022 IN IA/288(CHE)/2022, IA/440(CHE)/2022 IN IA/288(CHE)/2021,
IA/441(CHE)/2022 IN IA/288(CHE)/2021, IA/442(CHE)/2022 IN IA/288(CHE)/2021,
IA/443(CHE)/2022 IN IA/288(CHE)/2021, IA/444(CHE)/2022 IN IA/288(CHE)/2021,
IA/438(CHE)/2022, IA/439(CHE)/2022, IA/516/2020, IA/269(CHE)/2022, IA/1160/IB/2020
IA/1161/IB/2020, IA/799(CHE)/2022, IA/296(CHE)/2022, IA/26(CHE)/2022,
IA/215(CHE)/2022, IA/270(CHE)/2022, IA/271(CHE)/2022, IA/272(CHE)/2022,
IA/273(CHE)/2022, IA/274(CHE)/2022, IA/589(CHE)/2022 IN IA/215(CHE)/2022,
IA/590(CHE)/2022 IN IA/214(CHE)/2022, IA/592(CHE)/2022 IN IA/269(CHE)/2022,
IA/591(CHE)/2022 IN IA/270(CHE)/2022, New Application IA/1214(CHE)/2022

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215 CA/1/IB/2017
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 IA/591(CHE)/2022 IN IA/270(CHE)/2022
 New Application IA/1214(CHE)/2022

ORDER

All the parties are present through video conferencing mode.

IA/489(CHE)/2022 IN IA/288(CHE)/2022:

The IA/489(CHE)/2022 for impleading the successful resolution Applicant is hereby **allowed**.

The Affidavit filed by the successful Resolution Applicant under SR No. 6238 dated 25.11.2022 in IA/489(CHE)/2022 is taken on record.

IA/288(CHE)/2022:

Heard the submissions. Order **reserved**.

List all other matters on **09.12.2022** for **physical hearing**,

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[SAMEER KAKAR]
 MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
 (PRESIDENT)

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